

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-332 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow Builders Pvt. Ltd.

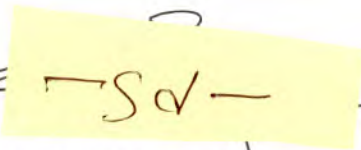
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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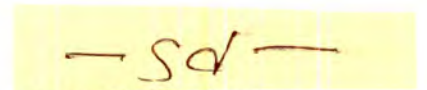
Present:	Mr. Anurag Sharma, Advocate for Operational Creditor Ms. Gunjan Mittal, Advocate for Operational Creditor			
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ORDER

Notice to the Respondent returnable on 11th September, 2017. Dasti.
Affidavit of service be filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)